

**CENTRAL ADMINISTRATIVE TRIBUNAL
MADRAS BENCH**

O.A.310/01424/2015

Dated Wednesday the 15th day of October, Two Thousand Fifteen

P R E S E N T
HON'BLE MR. JUSTICE B. SESHASAYANA REDDY, Member (J)
&
HON'BLE DR. P. PRABAKARAN, Member(A)

D. Victor, S/o. Late Devaiah (MES- 116379)
 Valveman of GE STM,
 SQ 34, Labour Colony,
 Guindy, Chennai- 600 032.

.. Applicant

By Advocate: M/s. G. Justin
 Vs.

1. The Union of India rep. By
 The Chief Engineer,
 Head Quarters, Chennai Zone,
 Island Grounds, Chennai-9;
2. The Commander Works Engineer,
 Pallavan Salai, Chennai- 600 002;
3. The Garrison Engineer,
 St. Thomas Mont,
 Old MH Complex, Rudhra Road,
 Chennai- 600 016.

... Respondents

By Advocate:

ORDER

(Pronounced by Hon'ble Mr. Justice B. Seshasayana Reddy, Member(J))

Despite the matter being called twice, there is no representation on behalf of the applicant. It indicates that applicant is not interested in pursuing the matter any further. Accordingly, this O.A. is dismissed for non-prosecution.